

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

106. C.P.(IB)-399(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Mahesh Tak

Vs

Ambika Metal And Alloys Pvt Ltd

Appearance:

For the Petitioner: None appeared

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Despite listing the matter for appearance of the petitioner/dismissal of the Company Petition, none appeared for the Petitioner when the matter is called.
2. It appears that the petitioner is not interested in prosecuting the matter.

Accordingly, the above matter is **dismissed for non-prosecution**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)